

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-215

Appeal No- 349/252/ND/2020

IN THE MATTER OF:

JHARIPANI ESTATES PRIVATE LIMITED

Vs.

RoC

....Applicant

.....Respondent

SECTION

U/s 252

Order delivered on 05.11.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Ms. Rashmi Jain

For the Respondent

: Mr. Abhishek Maratha, Mr. Pratyaksh Gupta for Income Tax
Dept

ORDER

Even on second call, none appeared on behalf of the appellant and also on behalf of RoC.

Ld. Counsel for IT Deptt. has appeared and submitted that he has not received the documents which has been filed by the appellant. Ld. Counsel for appellant is directed to serve the copy upon the IT Deptt.

List the case on 03.12.2020.

-Sd/-

(K.K. VOHRA)
MEMBER (T)

-Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)